

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 23.12.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|---|------------------------|-------------------------|
| 1. | Comp. App. (AT) (Ins) No. 388 of 2021 | G.S. Buildtech Pvt. Ltd. Vs. Ardee Infrastructure Venture Pvt. Ltd. | Anirudh Wadhwa | |

For Orders

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| 2. | I.A. No. 2908 of 2021 in Comp. App. (AT) No. 346 of 2018 | Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. | Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari | Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon |
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For Admission (Fresh Cases)

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| 3. | Comp. App. (AT) (Ins) No. 1085 of 2021 | Rajeev R. Jain Director (Suspended) Vs. AASAN Corporate Solutions Pvt. Ltd. & Anr. | Kunal Mimani | Aman Gandhi |
| 4. | Comp. App. (AT) (Ins) No. 1086 of 2021 | REC Ltd. Vs. Hiranmaye Energy Ltd. | Misha | |
| 5. | Comp. App. (AT) (Ins) No. 1087 of 2021 | Anil Soni Vs. KM Fincorp LLP & Anr. | Vipul Ganda | |
| 6. | Comp. App. (AT) (Ins) No. 1088 of 2021 (With Defects) | Davinder Kumar Singhal Director (Power Suspended) of Medinnbelle Herbal Care Pvt. Ltd. Vs. Sanjay Kumar Chetwani & Anr. | Aditya Madaan | |

For Admission (After Notice)

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|----|---------------------------------------|--|------------------|------------------------|
| 7. | Comp. App. (AT) (Ins) No. 410 of 2021 | Mr. Kalpesh Dineshbhai Patel Director of Kingston Paptch Pvt. Ltd. Vs. Krishna Paper Trading Co. & Anr. | Manisha T. Karia | Monaal Devawalo- RP |
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| 8. | Comp. App. (AT) (Ins) No. 1028 of 2021 | M. K. Dhir & Anr. Vs. Punjab National Bank & Anr. | Vivek Malik | RP Vats Apoorv Sarvaria-R1 Abhishek Anand Tanveer Oberoi-R2 |
| 9. | Comp. App. (AT) (Ins) No. 1038 of 2021 | Tricounty Premier Hearing Services INC Vs. State Bank of India & Ors. | Nikhil Saswat Acharya | Ashwini Kr. Singh Joydip Mukherjee- R1 |

For Hearing

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|------------|---|--|----------------|--|
| 10. | Comp. App. (AT) (Ins) No. 892 of 2021 | Ashish Ispat Pvt. Ltd. Vs. Primuss Pipes & Tubes Ltd. With | Mrinali Prasad | Dhananjay Sud Aditya Gauri Amar Vivek-RP |
| 11. | Comp. App. (AT) (Ins) No. 893 of 2021 | Ajay Kumar Jain Vs. Ashish Ispat Pvt. Ltd. & Anr. | Shalya Agarwal | Mrinali Prasad-R1 Aditya Gauri Amar Vivek-RP |

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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar